

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 5322/2005

ACCOUNTANT GENERAL, M.P.

Appellant(s)

VERSUS

S.K.DUBEY & ANR.

Respondent(s)

(office report)

Date : 29/04/2016 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE R.K. AGRAWAL
HON'BLE MR. JUSTICE ABHAY MANOHAR SAPREFor Appellant(s) Mr. A,K, Kaul,ASG
Ms. V. Mohana,Sr.Adv.
Ms. Sunita Sharma,Adv.
Mr. Gautam Narayan,Adv.
Mr. G.S. Makkar,Adv.
Mrs. Anil Katiyar,Adv.For Respondent(s) Mr. Sunny Choudhary,Adv.
Mr. Mishra Saurabh,Adv.
Mr. B. S. Banthia,Adv.

Mr. Amrendra Saran,Sr.Adv.
Mr. Akshat Shrivastava,Adv.
Mr. Yogesh Tiwari,Adv.
Ms. Manjeet Kirpal,Adv.UPON hearing the counsel the Court made the following
O R D E RList before a Bench of which one of us (Hon'ble Mr.
Justice Abhay Manohar Sapre) is not a member.[O.P. SHARMA]
AR-cum-PS[CHANDER BALA]
COURT MASTER